

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO. HC.VII-81/2023/ 11584 /A**

From :- Shri Utpal Rajkhowa,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
The Principal Judge,  
Family Court,  
Cachar, Silchar

Dated Guwahati, the 29<sup>th</sup> November, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No. FC/SIL/2022/1037, dated 07.11.2023

Sir,

With reference to the above, I am directed to inform you that Smti. Arpita Kar, Counsellor, Family Court, Cachar, Silchar, has been allowed to avail LTC for the block period of 2022-2025, to travel to Aru Valley, in the Union Territory of Jammu & Kashmir via Kolkata-New Delhi-Srinagar-Gulmarg-Pahalgam from Silchar and return back to Silchar (Silchar to Srinagar via Kolkata and New Delhi through flight, from Srinagar to Gulmarg to Pahalgam to Aru Valley through private rented vehicle and return back to Silchar through same route and same travel mode), along with her husband and minor son (subject to fulfilling criteria as dependent family members), tentatively from 23.03.2024 to 31.03.2024, by the shortest possible, as per existing Rules.

Further, Smti. Arpita Kar has been allowed to draw Rs. 90,000/- (Rupees Ninety Thousand) as advance payment towards her proposed LTC.

Smti. Kar may be informed accordingly.

Thanking you.

Yours faithfully,



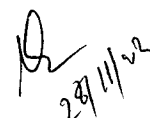
**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-81/2023/11585-11588 /A.

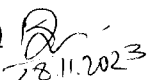
Dated 29<sup>th</sup> November, 2023

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti. Arpita Kar, Counsellor, Family Court, Cachar, Silchar for information, with reference to her letter dated 07.11.2023.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

  
29/11/23

**REGISTRAR (VIGILANCE)**

  
28.11.2023